NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 16/17	-	For hearing	241-242	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MADRA 12 JUBRAMANIAN

ADVOCATE

APPLICANT & Scheman

APPLICANT & Scheman

APPLICANT & Scheman

INDIA AWARE

FOR TRANSPARENCY

SATI. 12. FOHN

SPJ Legy Adumble & Lemdone, F

2. SATI.P. FOHN

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Heard both sides in part. For continuation post it on 06.02.2018.

Member (T)

Member (J)